

E-Mail/Special Messenger

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No. HC.VII-03/2022/_____ /A

From :- Shri Romen Baruah
Registrar (Vigilance)
Gauhati High Court
Guwahati.

To,
The District and Sessions Judge,
Golaghat

Dated Guwahati, the _____ September, 2022

**Subject:- Permission to avail LTC in respect of Shri Naguib Ahmed, Chief
Judicial Magistrate, Golaghat**

Reference:- letter No. GJ 4684 dated 05.09.2022 received from the Chief Judicial
Mgaistrate, Golaghat

Sir,

With reference to the above, I am directed to inform you that Shri Naquib Ahmed, Chief Judicial Magistrate, Golaghat has been allowed to visit Goa via Guwahati and Mumbai by availing LTC for the block period of 2018-2021 (by way of carry forward) during the Durga Puja holidays along with his wife Rimpi Ahmed and minor daughter Inaaya Ahmed (subject to granting leave) by the shortest possible route, as per existing Rules.

Shri Ahmed may be informed accordingly.

Thanking you.

Yours faithfully

Self

REGISTRAR (VIGILANCE)

Memo NO. HC.VII-03/2022/ 7764-64 /A.
Copy to:-

Dated 08-09-22

1. The Principal Accountant General, (A&E), Assam, Guwahati for information.
2. Shri Naquib Ahmed, Chief Judicial Magistrate, Golaghat with reference to his letter No. GJ 4684/2022 dated 05.09.2022.
3. The Deputy Registrar (Finance), Gauhati High Court, Guwahati for information and to take necessary steps for allotment of LTC advance as per rules.
4. The Project Manager, Gauhati High Court, Guwahati for information with request to take necessary steps to upload this letter in official website of this Hon'ble Court

Self

REGISTRAR (VIGILANCE)